

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:758
ANSWERED ON:05.12.2003
NON-BANKING FINANCE COMPANIES .
AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO

Will the Minister of FINANCE be pleased to state:

- (a) the number of Non Banking Finance Companies (NBFCs) operating in the country;
- (b) the names of the NBFCs under operation in the state of Orissa;
- (c) the areas of operation of these NBFCs in that State;
- (d) the activities undertaken by these NBFCs in this State;
- (e) the details of the loan assistance provided by these companies to individuals/Government Organisations and NGO's in that State under various schemes during the last three years;
- (f) the amount of loan disbursed by these companies in other States; and
- (g) the separate break up thereof, State-wise and year-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a) :- Reserve Bank of India (RBI) have reported that they have granted certificate of registration to 13909 NBFCs as on date to carry on the business of non-banking financial institutions. Of these, only 686 companies have been allowed to accept / hold public deposits.

(b):- The Reserve Bank of India has issued Certificate of Registration (COR) to 16 Orissa based NBFCs and they are operating in the state of Orissa. Their names are indicated hereunder:

`A` CATEGORY(holding public deposits)

1. Micro Finance Limited

`B` CATEGORY.(not authorised to accept deposits)

1. Mishra Financial Services Ltd

2. Madhukan Financial Services Ltd.

3. Prime Capital Markets Ltd.

4. East Coast TradeFin Ltd.

5. Shreyansh Mercantile (P) Ltd.

6. Ceeta Synthetics & Turfs Ltd.

7 Rajpath Financial Services Pvt. Ltd.

8. The Industrial Promotion & Investment Corporation of Orissa Limited.

9. Trishna TradeFin Ltd.

10. Sahebramka Projects Ltd.

11. Vedvyas Finance Private Ltd.

12. Shree Leasing & Finance Ltd.

13. Rohini Mercantile Pvt. Ltd.

14. Madhukan Finance Private Ltd.

15. Mangal Pradeep Financial and Investment (India) Ltd.

(c):- The areas of the operations of these NBFCs are as under: -

(i) Micro Finance Ltd. Orissa, Andhra Pradesh, Bihar, Chatishgarh, Delhi, Goa,
Gujarat, Jharkhand, Maharashtra

(ii) Other `B` Category Companies Orissa

(d):- The activities undertaken by these NBFCs

(i) Micro Finance Ltd. (a) Acceptance of Public Deposits
(b) Granting Loans to deposit holders only and
(c) Making Investment (in Govt. Securities, Term Deposits with
Scheduled Commercial Banks.)

(ii) Other `B` Category Companies (a) Granting Loans
(b) Making Investment and
(c) Activities of Hire Purchase & Leasing

(e), (f) & (g) :- The details of the loan assistance provided by Micro Finance Ltd. to Individuals in various States during the last 3 years under the scheme of Loans granted to Deposit holders against Term Deposits are furnished below. The Company has not provided any assistance to Government Organisation and NGOs.

(Amount in Rupees lakh)

Name of the Company	State	Year	Loan assistance provided to Individual (Rs.)
Micro Finance Ltd.	Orissa	2000-01	118.8
		2001-02	167.0
		2002-03	255.6
Andhra Pradesh		2000-01	2.0
		2001-02	4.2
		2002-03	1.4
Bihar		2000-01	-
		2001-02	1.7
		2002-03	2.8
Chatishgarh		2000-01	10.0
		2001-02	8.7
		2002-03	11.2
Delhi		2000-01	-
		2001-02	0.6
		2002-03	4.9
Goa		2000-01	-
		2001-02	3.3
		2002-03	5.4
Gujarat		2000-01	21.5
		2001-02	105.1
		2002-03	98.7
Jharkhand		2000-01	-
		2001-02	-
		2002-03	-

Maharashtra	2000-01	18.3
	2001-02	21.5
	2002-03	17.2

The above information in respect of `B` Category Companies is not available, as they do not furnish any return to the RBI in this regard.